

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.2.2020

ORDER NO. 24 of 2020

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **23/3/2020 to 27/3/2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 23/3/2020 to 27/3/2020	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 23/3/2020 to 27/3/2020	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
2. Whenever any Member of the Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,

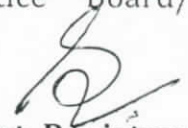


(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.2.2020

ORDER NO. 25 of 2020

Hon'ble President is pleased to modify the sitting notified vide roster order no. 282/2019 for CESTAT, Mumbai for the period from **16.3.2020 to 20.3.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	From 16.3.2020 to 20.3.2020	Customs Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.2.2020

ORDER NO. 26 of 2020

Hon'ble President is pleased to modify the sitting notified vide roster order no. 78/2019 for **CESTAT, Kolkata** for the period from **16.3.2020 to 20.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (J) and Sh. P. Anjani Kumar, Hon'ble Member (T)	From 16.3.2020 to 20.3.2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever a Member of the Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar